

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Annexure

| Sl. No. | Category of creditor | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims not admitted | Amount of claims not under verification | Details in Annexure | Remarks, if any |
|--------------|--|----------------------------|----------------------|----------------------------|---------------------------|-----------------------------|-------------------------------|---|---------------------|-----------------|
| | | No. of claims | Amount | No. of claims | Amount of claims admitted | | | | | |
| 1 | Secured financial creditors belonging to any class of creditors | | | | | | | | 1 | |
| 2 | Unsecured financial creditors belonging to any class of creditors | | | | | | | | 2 | |
| 3 | Secured financial creditors (other than financial creditors belonging to any class of creditors) | | | | | | | | 3 | |
| 4 | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | 5 | 272,74,68,139 | 2 | 36,96,59,285 | 0 | 235,78,08,854 | 0 | 4 | |
| 5 | Operational creditors (Workmen) | | | | | | | | 5 | |
| 6 | Operational creditors (Employees) | 1 | 46,83,941 | 1 | 12,10,050 | 0 | 34,73,891 | 0 | 6 | |
| 7 | Operational creditors (Government Dues) | 2 | 33,40,924 | 1 | 50,000 | 0 | 32,90,924 | 0 | 7 | |
| 8 | Operational creditors (other than Workmen and Employees and Government Dues) | 11 | 177,69,54,920 | 11 | 1635408900 | 0 | 141546020 | 0 | 8 | |
| 9 | Other creditors, if any, (other than financial creditors and operational creditors) | 2 | 1,42,02,720 | 1 | 283 | 0 | 1,42,02,437 | 0 | 9 | |
| Total | | | 452,66,50,644 | | 2006328518 | 0 | 252,03,22,126 | 0 | | |



Annexure-1

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022);
List of creditors as on: 26-03-2024

List of secured financial creditors belonging to any class of creditors (Amount in ₹)

| Sl. No. | Name of Creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any Mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|---------|------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|--|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | | |
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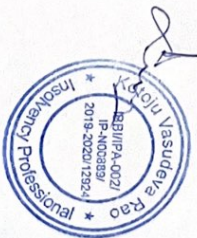

Annexure-2

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022);
 List of creditors as on: 26-03-2024

List of unsecured financial creditors belonging to any class of creditors

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claims not admitted | Amount of claim under verification | Remarks if any |
|---------|------------------|---------------------------|----------------|---------------------------|-----------------|-----------------------------|------------------------|----------------------------|--|-------------------------------|------------------------------------|----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | | | | | |
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(Amount in ₹)



Annexure-3
Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 26-03-2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

| Sl. No. | Name of creditor | Details of claim admitted | | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|------------------|---------------------------|--------------------------|-----------------|-------------------------------------|---------------------------------|------------------------|-----------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of receipt of claim | Amount of claim admitted | Nature of claim | Amount covered by security interest | The amount covered by guarantee | Whether related party? | % voting share in CoC | | | | | |
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Annexure - 4

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 26-03-2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|---------|------------------------------------|---------------------------|----------------|---------------------------|--------------------|-----------------------------|------------------------|--------------------------|---|----------------------------|--|------------------------------|------------------------------------|-----------------|------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of Voting share in CoC | | | | | | | |
| 1 | Subham Corporation Private Limited | 11-11-22 | 110,85,44,770 | 0 | Financial Creditor | 0 | No | 0% | 0 | 0 | 0 | 0 | 0 | 0 | CCD holder |
| 2 | Mr Manav Morada | 20-12-22 | 124,41,40,380 | 0 | Financial Creditor | 0 | No | 0% | 0 | 0 | 0 | 0 | 0 | 0 | CCD holder |
| 3 | Mr. S.B.Puri | 07-01-23 | 4,73,715 | 0 | Financial Creditor | 0 | No | 0% | 0 | 0 | 0 | 0 | 0 | 0 | CCD holder |
| 4 | Navayuga Engg Co Ltd | 07-01-23 | 33,99,58,869 | 33,53,08,380 | Financial Creditor | | Yes | 0% | 0 | 0 | 0 | 0 | 0 | 0 | |
| 5 | Mr. Chintia Sridhar | 07-01-23 | 3,43,50,405 | 3,43,50,405 | Financial Creditor | | Yes | 0% | 0 | 0 | 0 | 0 | 0 | 0 | |

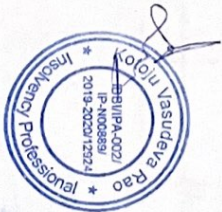


Annexure 5
 Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors
 as on: 26-03-2024

List of operational creditors (Workmen)

(Amount in ₹)

| Sl. No. | Name of authorised representative, if any | Name of work man | Details of claim received | | Details of claim admitted | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---------|---|------------------|---------------------------|----------------|---------------------------|-----------------|------------------------|----------------------------|--|------------------------------------|------------------------------|-----------------|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | | | | | |
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Annexure 6

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 26-03-2024

List of operational creditors (Employees)

(Amount in ₹)

| Sl. No. | Name of authorised representative, if any | Name of employee | Details of claim received | | Details of claim admitted | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---------|---|-------------------|---------------------------|----------------|---------------------------|---------------------------------|------------------------|----------------------------|--|------------------------------------|------------------------------|---|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | | | | | |
| 1 | - | P.V. Shashi Kiran | 31-07-2023 | 46,83,941 | 12,10,050 | Onsite allowance by ex-employee | No | 0 | 0 | 0 | 34,73,891 | Amount admitted as per the books of the CD, after delay condoned by Hon ble NCLT Hyderabad Bench. |



Annexure 7

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 26-03-2024

List of operational creditors (Government dues)

(Amount in ₹)

| Sl. No. | Details of claimant | | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any | |
|---------|--|--------------------|---------------------------|----------------|---------------------------|----------------------|------------------------|---|----------------------|----------------------------|--|------------------------------------|------------------------------|-----------------|--|
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicable | Operational Creditor | | | | | | |
| 1 | Asst. Commissioner (ST), Egmore Division, Chennai | Tamilnadu Sale Tax | 09-01-2023 | 50,000 | 50,000 | Operational Creditor | No | 0.003 | 0 | 0 | 0 | 0 | 0 | 0 | |
| 2 | Asst. Commissioner (ST), Nampally Division Hyderabad | Telangana Govt | 12-09-2023 | 32,90,924 | 0 | Operational Creditor | No | 0 | 0 | 0 | 0 | 0 | 32,90,924 | 0 | Appeals pending before Hon'ble Telangana VATAT & Hon'ble HC of Telangana |

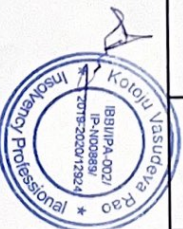


Annexure 8

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); List of creditors as on: 26-03-2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

| Sl. No. | Name of creditor | Details of claim received | | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|---------|---|---------------------------|----------------|--------------------------|---------------------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | | |
| 1 | Vajra IOT private Limited | 26-10-22 | 9,43,76,659 | 3,49,04,851 | Operational Creditor | 0 | 0 | No | 2.145 | 0 | 0 | 5,94,71,808 | 0 | 0 | |
| 2 | Tamilnadu Generation and Distribution Corporation Limited | 07-12-22 | 112,42,37,539 | 112,42,37,539 | Operational Creditor | 0 | 0 | No | 69.085 | 0 | 0 | 0 | 0 | 0 | Hon'ble Madras Highcourt vide its order dt. 28.02.2023 mentioned that there is no stay hence there is no prohibition in admitting the claim |
| 3 | 3G Cell Labs Private Limited | 04-12-22 | 2,61,27,288 | 1,84,54,653 | Operational Creditor | 0 | 0 | No | 1.134 | 0 | 0 | 76,72,635 | 0 | 0 | |
| 4 | Navayuga Engineering Co. Ltd | 07-01-23 | 81,32,745 | 81,32,745 | Operational Creditor | 0 | 0 | Yes | 0 | 0 | 0 | 0 | 0 | 0 | |
| 5 | Arun Kapital Networks | 07-01-23 | 2,58,229 | 2,58,229 | Operational Creditor | 0 | 0 | No | 0.016 | 0 | 0 | 0 | 0 | 0 | |



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|----|--|------------|--------------|--------------|----------------------|---|---|----|--------|---|---|---|-------------|---|
| 6 | Expeditors International (India) Pvt Ltd | 09-01-23 | 19,09,095 | 6,21,016 | Operational Creditor | 0 | 0 | No | 0.038 | 0 | 0 | 0 | 12,88,079 | 0 |
| 7 | Nanjay Consultants | 09-01-23 | 15,90,907 | 7,25,395 | Operational Creditor | 0 | 0 | No | 0.045 | 0 | 0 | 0 | 8,65,112 | 0 |
| 8 | J Technologies India Limited | 09-01-23 | 6,70,47,233 | 1,89,67,124 | Operational Creditor | 0 | 0 | No | 1.166 | 0 | 0 | 0 | 4,80,80,109 | 0 |
| 9 | Wipro Ltd | 06-01-23 | 38,42,12,929 | 36,79,96,499 | Operational Creditor | 0 | 0 | No | 22.614 | 0 | 0 | 0 | 1,62,16,430 | 0 |
| 10 | Analogics Tech India Ltd | 07-01-23 | 4,99,59,813 | 4,99,59,813 | Operational Creditor | 0 | 0 | No | 3.070 | 0 | 0 | 0 | 0 | 0 |
| 11 | Readleaf Technologies Pvt Ltd | 20-03-2023 | 1,91,02,883 | 1,11,51,036 | Operational Creditor | 0 | 0 | NO | 0.685 | 0 | 0 | 0 | 79,51,847 | 0 |



Cham received after 90 days. Debts was condoned by Hon'ble NCLT

Annexure - 9

Name of the Corporate Debtor: Navayuga Infotech Private Limited; Date of commencement of CIRP: 16-09-2022 (Order received on 12-10-2022); list of creditors as on: 26-03-2024

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

| Sl. No | Name of creditor | Details of claim received | | Amount of claim admitted | Nature of claim | Details of claim admitted | | Whether related party? | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------|------------------|---------------------------|----------------|--------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|---|
| | | Date of receipt | Amount claimed | | | Amount covered by Security interest | Amount covered by guarantee | | | | | | |
| 1 | ESI | 21-10-22 | 283 | 283 | Other Creditor | 0 | 0 | No | 0 | 0 | 0 | 0 | |
| 2 | EPFO | 27-03-2023 | 1,42,02,437 | 0 | Other Creditor | 0 | 0 | No | 0 | 0 | 1,42,02,437 | 0 | Delay in submission of claim was condoned by Hon'ble NCLT. Claim was not allowed as there is an existing dispute pending before Hon'ble EPFO Appellate Tribunal |

